

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/20(KB)2024
IN
C.A.(CAA)/156(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	PARK AGRO CHEM PVT LTD.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Amitabh Shukla, Adv.] for the Petitioner
Mr. P. Ch. Pandey, Adv.

Mr. Channakeshava, JD from the office of RD(ER), Kolkata

ORDER

1. Ld. Counsel / AR for the parties present.
2. Ld. AR from the office of RD(ER), Kolkata submits that he has no objection in sanctioning final scheme order by this Tribunal and therefore, heard, **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**